



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/213/2025 FIXED	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
56	WP(C)/1786/2025 FIXED	UNION OF INDIA AND ANR Versus M/S CLEANROOMS CONTAINMENTS AND ANR	MRS. A GAYAN	
57	WP(C)/1896/2025 B/O	HEMANTA KUMAR TALUKDAR AND 6 ORS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, I O C

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	Mat.App./5/2025 CAVT. NO.12822/024, WITH TCR. B/O.	XXXXXX Versus XXXXXX	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR S MUKTAR MRS S ACHARYA FOR CAVEATOR
	WITH I.A.(Civil)/524/2025 in Mat.App./5/2025	XXXXXXX Versus XXXXXXX	H T ROYCHOUDHURY	

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II AND WILL RISE AT 4:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

23	Bail Appln./620/2025 WITH CASE RECORD(SCANNED COPY), BY SLIP	MINTU BORGOHAIN ALIAS NONO Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR. S BOIRAGI	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
48 WP(C)/5042/2018 AT 10:30 A.M, BY SLIP	ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU MS B DEVI MR. S. J. SARKAR
WITHDRAWAL			
49 WP(C)/6967/2024 B/O	JYOTIRMOY PAUL AND 09 ORS. Versus THE STATE OF ASSAM AND ORS.	MR. R MAZUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. J GHOSH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
50 WP(C)/1053/2025 B/O	PRANAMI DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR A ALI MS. M KHATUN	SC, HIGHER EDU
MOTION			
51 WP(C)/3719/2024 FIXED	KESHABANANDA BORBARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
ORDERS			
52 WP(C)/2411/2016 FIXED	CHANDRA SHEKHAR SUBBA and ANR. Versus THE STATE OF ASSAM AND 82 ORS	MR.B P BORAH MR B TAID MR.P J DUTTA MR.A DEKA	MR. D MAZUMDAR MS.P BARUAH MS.J KAKOTI MR. S BISWAS SC, ELEMENTARY EDUCATION SC, K A A C SC, SSA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
56 WP(C)/1885/2025 B/O	FORIDA BEGUM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, SEBA
57 WP(C)/1902/2025 B/O	NAVAJYOTI KURMI AND 109 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K TALUKDAR A BEGUM MRS. H THAKURIA	GA, ASSAM
58 WP(C)/1905/2025 B/O	DR MANJIT BHATTACHRYYA Versus THE STATE OF ASSAM AND ORS	MR S SARMA MR. U K GOSWAMI	GA, ASSAM SC, P H E
ADMISSION			
59 WP(C)/1041/2025 FIXED	JIBESH KR. DEB SARMA Versus THE STATE OF ASSAM	MR. J PATOWARY MR. R BARTHAKUR	SR, GA, ASSAM SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 5

**[JUDGEMENT ON THE FOLLOWING MATTERS
WILL BE PRONOUNCED BY THE SINGLE BENCH
OF HONOURABLE MR. JUSTICE SUMAN SHYAM
AT COURT NO. 5.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	I.A.(Civil)/3340/2024 (At 10:30 A.M.) in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
	WITH I.A.(Civil)/386/2025 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH I.A.(Civil)/460/2025 in El.Pet./1/2024	ELECTION COMMISSION OF INDIA Versus HAFIZ RASHID AHMED CHOUDHURY	MR M KALITA	MR K P PATHAK
	WITH I.A.(Civil)/461/2025 in El.Pet./1/2024	ELECTION COMMISSION OF INDIA Versus HAFIZ RASHID AHMED CHOUDHURY	MR M KALITA	MR K P PATHAK

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[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
61 WP(C)/4821/2018 FIXED	SANJAY SINGH GANGOLA Versus THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
62 WP(C)/2727/2024 FIXED	ATUL HAZARIKA AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
63 WP(C)/692/2025 FIXED	SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN	SC, BTC SC, HEALTH
ORDERS			
64 I.A.(Civil)/3509/2024 FIXED in Review.Pet./13329/2024	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR MR A HOSSAIN	MR. N K KALITA (R-5) SC, SEC. EDU.
WITH Review.Pet./13329/2024 (Filing Number)	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA	

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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30)	MR. A M DUTTA	07-04-2025	To	09-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
52 WP(C)/567/2023 B/O	DHURBA KACHARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. P D NAIR (r-2,3) MR. A CHETRY(r-2,3) MR G ALAM(r-2,3) MR. R DHAR (R-1) MR. H ROHMAN(r-2,3) MR S R A NASER(r-2,3) MS S GOYAL(r-2,3)
53 Cont.Cas(C)/691/2023 B/O	SMTI. KANIKA BARUA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)
MOTION			
54 WP(C)/1695/2025 FIXED	G. KAMRAJU AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	GA, ASSAM SC, GMC
55 WP(C)/1715/2025 FIXED	ALAKA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	GA, ASSAM SC, REVENUE
56 WP(C)/1886/2025 B/O	M/S SHIV STEEL INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, GST DY.S.G.I.
57 WP(C)/1890/2025 B/O	DILRAJ MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR S M T CHISTIE MR. N J KHATANIAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
58 WP(C)/1894/2025 B/O	SRI ANIKET SOVASARIA Versus THE UNION OF INDIA	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST
59 WP(C)/1897/2025 CAVT. NO.034620/25,N B/O	BIPASHA BORA Versus THE MAKUM MUNICIPAL BOARD AND 9 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM MR. S ISLAM MR A HAWARI FOR CAVEATOR
60 WP(C)/1900/2025 B/O	DIPALI SAIKIA Versus THE STATE OF ASSAM	MR. U S BORA MR P J DUTTA	GA, ASSAM SC. REVENUE SC, AEGCL

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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 11

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
13 I.A.(CrI.)/829/2024 WITH LCR 2 FILES. P.B-2. B/O. in CrI.A./288/2024	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
WITH CrI.A./288/2024	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A K BARUAH (R-2) MR. R A PRAMANIK (R-2) MR. H NATH (R-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

42	Tr.P.(Crl.)/11/2025 B/O	SHRI DEBOLAL GORLOSA Versus SHRI UTTAM BATHARI	MR. P BHOWMICK MR. D THAOSEN MR. H R DAS
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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

**ITEM NO.13 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
44	CRP(IO)/119/2025 B/O	THE STATE OF ASSAM AND ANR Versus KABEER MOHAMMAD KHAN AND ORS	MR R M DAS MR. C SHARMA	
45	CRP(IO)/123/2025 CAVT. NO.023520/25,N B/O	SRI BIRAJ MONI BORDOLOI Versus SRI SRI BATADRAVA THAN PARICHALANA SAMITTEE	MR K K MAHANTA (Sr. Advocate) MR. J DEKA MR. K M MAHANTA MS N BEGUM MR P J PATAR MR S GAUTAM	MR. K N CHOUDHURY MR. R J DAS N GAUTAM FOR CAVEATOR
<u>ADMISSION</u>				
46	RSA/35/2020 (CONNECTED WITH ITEM NO. 12 IN THE DAILY CAUSE LIST)	SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. N C DAS MS. M DEVI MR. A DAS	
<u>ORDERS</u>				
47	RSA/86/2011 WITH LCR, FIXED	LALIT CH. PEGU, Versus SMT. NANI PROVA SAIKIA	MS.A K CHOUDHURY MS.D BORGOHAIN MS.M SARMAH MS.K BARUAH MR.Z AHMED MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MRS.S BORA DR.Y K PHUKAN MS.M BHUYAN	MR. S DIHINGIA MR. U DUTTA MRP GOGOI
48	MC/12/2025 in RSA/48/2024 (D/O), B/O in RSA/48/2024	TISON TOKBI Versus SALMON RONGPI	MR. A BHATTACHARYA MS. K MALAKAR MS A MAJUMDER	
49	L.A.(Civil)/1108/2025 B/O in RERA APPEAL/3765/2025	PRASANTA KUMAR BHATTACHARYYA Versus M/S. SUNDARAM CONSTRUCTIONS	MR. NOOR KUTUB ALAM MR C GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
17	Bail Appln./46/2025 WITH CASE RECORD (SCANNED COPY), FIXED	TAJNUR ALI Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

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21)	MR. O P BHATI	05-04-2025	To	10-04-2025
22)	MR T C DAS	10-04-2025	To	01-05-2025
23)	MR. P SARMA	07-04-2025	To	04-05-2025
24)	S. K. GUPTA	11-04-2025	To	04-05-2025
25)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025

26)	MS. N M DEKA	05-04-2025	To	19-12-2025
27)	MS. T SOM	05-04-2025	To	08-04-2025
28)	MR M Z AHMED	07-04-2025	To	09-04-2025
29)	MS B DUTTA	07-04-2025	To	09-04-2025
30)	MR. A M DUTTA	07-04-2025	To	09-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

64	WP(C)/812/2025 FIXED	NREEPEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	SC, GDD SC, G M D A
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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
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8)	MR H Dey	26-03-2025	To	11-04-2025
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12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
59	Bail Appln./1046/2025 B/O	BISWAJIT DAS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./538/2025 FIXED	BINANDA KALITA AND ORS Versus THE STATE OF ASSAM	MR S DAS R DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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9)	MR H DEY	26-03-2025	To	11-04-2025
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18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025
21)	MR. O P BHATI	05-04-2025	To	10-04-2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
57	Bail Appln./3932/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
58	Bail Appln./905/2025 WITH OFFICE NOTE, B/O	SRI SUMERU NATH Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[For Friday, 4th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
47	WP(C)/3224/2024 PART-HEARD, FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
48	WITH WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
49	WITH WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
50	WITH WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
51	WITH WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
52	WITH WP(C)/3855/2024	DULUMONI BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, AHSEC SC, SEC. EDU.
53	WP(C)/4902/2023 FIXED	KRISHNA CHHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S. KHATUN	GA, ASSAM SC, APSC
54	WP(C)/3876/2024 FIXED	C/5023374 HAV/CLERK L TOMBA SINGHA AND 421 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. S S ROY DY.S.G.I.

HEARING

55	WP(C)/6604/2022 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
56	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
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30)	MR. A M DUTTA	07-04-2025	To	09-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.			
49 RSA/11/2025 FIXED	RITUPARNA BAISHYA SAUD Versus ARYA VIDYAPEETH COLLEGE AND ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	
ORDERS			
50 RSA/91/2022 WITH LCR, FIXED	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
WITH I.A.(Civil)/2685/2023 in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
WITH I.A.(Civil)/996/2025 in RSA/91/2022	MUSTT MARIZA KHATUN AND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D C C PHUKAN MS. J GOGOI
WITH I.A.(Civil)/997/2025 in RSA/91/2022	MUSTT MARIZA KHATUN AND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D C C PHUKAN MS. J GOGOI
WITH I.A.(Civil)/998/2025 in RSA/91/2022	MUSTT MARIZA KHATUN ND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D C C PHUKAN MS. J GOGOI

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

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[For Friday, 4th April 2025]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/2529/2022	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

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22)	MR T C DAS	10-04-2025	To	01-05-2025
23)	MR. P SARMA	07-04-2025	To	04-05-2025
24)	S. K. GUPTA	11-04-2025	To	04-05-2025
25)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
26)	MS. N M DEKA	05-04-2025	To	19-12-2025

27)	MS. T SOM	05-04-2025	To	08-04-2025
28)	MR M Z AHMED	07-04-2025	To	09-04-2025
29)	MS B DUTTA	07-04-2025	To	09-04-2025
30)	MR. A M DUTTA	07-04-2025	To	09-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

ITEM NOS.17, 18 AND 19 IN THE DAILY CAUSE
LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 04/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025
21)	MR. O P BHATI	05-04-2025	To	10-04-2025
22)	MR T C DAS	10-04-2025	To	01-05-2025
23)	MR. P SARMA	07-04-2025	To	04-05-2025
24)	S. K. GUPTA	11-04-2025	To	04-05-2025
25)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
26)	MS. N M DEKA	05-04-2025	To	19-12-2025
27)	MS. T SOM	05-04-2025	To	08-04-2025

28)	MR M Z AHMED	07-04-2025	To	09-04-2025
29)	MS B DUTTA	07-04-2025	To	09-04-2025
30)	MR. A M DUTTA	07-04-2025	To	09-04-2025



Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 4TH DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

1.	ELECTION 2/2024 (FIXED)	PET.	SHRI NYASAM JONGSAM VERSUS SHI TESAM PONGTE AND 2 ORS	PETITIONER IN PERSON	GEGUM LOLLEN GAMKEN BAM TABA TOKUR GEKEN INGO KHODA APA KIRMANI LOLLEN Y MUGLI S K DEORI SOMILA T BOO
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